

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

NEW DELHI

COMPANY APPEAL (AT)(INSOLVENCY) NO.1235 OF 2019

In the matter of:

E.N. Palanisamy

Appellant

Vs

Bank of Baroda & Ors

Respondent

Present:

Mr Subas Chandra Acharya, Mr Ninad Laud, Iva Dcosta, Advocates for appellant.

Mr R Soundara Rajan, Advocate for R1 and R2.

Mr G. Kalyan Jhabakh, Mr Akshayaa Benjamin, Advocates for R3.

ORDER

05.02.2021-As per order dated 25.11.2020 this appeal is ordered to be listed before Court No.II. Therefore, it is directed that the matter be listed before Court No.II on **18th February, 2021** 'For Admission (After Notice)'.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Kanthi Narahari)
Member (Technical)

Bm/kam